

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/30/KOB/2024 in CP(CAA)/01/KOB/2023
SECTION	NCLT RULE 11
NAME OF PARTIES	OFFICIAL LIQUIDATOR, HIGH COURT OF KERALA V/S SHAREWEALTH COMMODITIES PVT LTD & 3 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	OFFICIAL LIQUIDATOR OF HIGH COURT
RESPONDENTS ADVOCATE/ PROFESSIONAL	BIJISH B TOM, SUMIT GARG, JOY THATTIL ITTOOP.

Office
Notes

06 FEB 2024

ORDER

IA(C/ACT)/30/KOB/2024 in CP(CAA)/01/KOB/2023

This is an IA bearing No. 30/KOB/2024 filed by the Official Liquidator seeking orders for appointment of Chartered Accountant, Viz., M/s V. Venugopalan & Associates, Chartered Accountants, "Noopura", Kottilvalappil Lane, Kottapuram Road, Trichur - 680 004, to examine the books of accounts of the transferor company.

Learned Counsel, Mr. Sumit Garg appears on behalf of the Respondents and submits that they are willing to cooperate with the Official Liquidator, if the Official Liquidator proposes to appoint the above-named Chartered Accountant, the fee and other expenses of the Chartered Accountant shall be borne by the Company.

With the aforesaid observations, this IA(C/ACT)/30/KOB/2024 is **allowed and disposed of.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**